

charge interest at the following rates to the ultimate borrowers:

Type of loan	Category of loan	Rate
Short term	Loans upto Rs. 2500	11% P.A.
	Loans above Rs. 2500	Same rate as charged by Cooperative banks on loans above Rs. 2500.
Term loans with a maturity of not less than 3 years	1. Land Development/ minor irrigation.	16½% P.A.
	2. Diversified purposes.	11% P.A.

The rates of interest on the loans given directly to borrowers by the Commercial Banks are as under: —

(r) Term loans with a maturity of not less than 3 years granted for :

(i) Minor irrigation/ Land development purposes. Not exceeding 10½% p.*.

(ii) Diversified purposes as defined by ARDC (such as poultry, sheep breeding etc.). Not exceeding 11% p.a.

(2) Loans upto Rs. 2500 whether extended as short, medium or long term. Not exceeding 11% p.a.

(3) The rate of interest on other loan varies in banks taking into account their resources position and cost of funds.

(d) 6% as on June, 1978.

Enquiry against a readymade garment shop at Bombay Airport

1503. DR. RAFIQ ZAKARIA:

SHRI V. T. AMBIKA SONI:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether any enquiry was conducted into the affairs of "Satyaajet" a readymade garment and "Arts and

Crafts" shop at the international transit lounge of Bombay Airport; and

(b) if so, what are the results of the enquiry and what action Government have taken in this behalf?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURU-SHOTTAM KAUSHIK): (a) and (b) Income tax and Sales tax authorities had visited the boutique shop of M/s. Satyaajet Traders located in the international transit lounge at Bombay airport during 1977. According to the information received from the Sales tax and Revenue Intelligence authorities after the visit no incriminating evidence regarding evasion of tax was found by them during the search.

Annual conference of income-tax Employees Federation

1504. SHRI BHOLA PRASAD: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the Income-tax Employees Federation have submitted to the Central Board of Direct Taxes various resolutions passed in their Annual Conference held at Ahmedabad in 1976; and

(b) if so, what are the details of the resolutions and the decision of the Government thereon?